

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1118/2021
IN
PETITION NUMBER : TCP/130/IB/2017
NAME OF THE PETITIONER : L K Sivaramakrishnan (Liquidator)
Auron Mira Biopower India Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 60(5) of IBC, 2016

(47)

[IA/1118/2021 in TCP/130/IB/2017]

ORDER

Ld. Counsel Mr. V.V. Sivakumar for the Liquidator/Applicant is present.

The Counsel for the Applicant states that this application is filed for urgent hearing of IA/1337/2020.

Hence, IA/1118/2021 filed for urgent hearing of IA/1337/2020 is hereby **allowed** by listing IA/1337/2020 on **09.08.2021** along with the main Petition for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr
